

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2021**

Name of the Company: George Samuel RP For Jason Dekor
Pvt Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 of IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Advocate, Mr. Monaal Davawala appeared on behalf of Applicant.

Advocate, Mr. Dhruvit Shah appeared on behalf of Suspended Management.

On the request of learned lawyer for the Applicant, the matter is adjourned as he has received the reply from Suspended Management only yesterday.

The prayer is allowed.

List the matter on 16.02.2021.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 25th day of January, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**